## Annexure-3

## Name of the corporate debtor: Karaikal Port Private Limited Date of commencement of CIRP: April 29, 2022

List of creditors as on: February 15, 2023
List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sr. No.	Financial Creditor	Details of claim received		Details of claim admitted						Amount of	Amount of any	Amount of claim	Amount of claim under	Remarks, if any
		Date of receipt	Amount Claimed	Amount Admitted	Nature of claim	Amount covered	Amount covered	Whether related	% of voting share	contingent	Mutual dues, that	not admitted	verification	
						by	by	party?	in CoC	claim	may be set-off			
						security interest	guarantee							
1	Omkara Assets Reconstruction Private Limited	May 09, 2022	29,63,84,71,597	29,59,29,25,467	Secured Financial	29,59,29,25,467	29,59,29,25,467	No	100		0 0	4,55,46,130		The amount of
	(Acting as Trustee on behalf of Omkara PS				Debt									claim rejected is
	14/2021-22 Trust, Omkara PS 15/2021-22													based on the
	Trust, Omkara PS 16/2021-22 Trust, Omkara													differences in
	PS 17/2021-22 Trust, Omkara PS 18/2021-22													interest
	Trust, Omkara PS 02/2022-23 Trust)													calculations.
Total	•		29,63,84,71,597	29,59,29,25,467								4,55,46,130		D